GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:332
ANSWERED ON:19.04.2010
EMPLOYMENT TO PHYSICALLY CHALLENGED PERSONS
Dashmunsi Deepa ;Mishra Shri Mahabal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme is being implemented with public private partnership providing employment to the physically challenged persons;
- (b) if so, the details thereof;
- (c) the targets set for providing employment under the said scheme alongwith the achievement made there-under during the last three years; and
- (d) the action being taken to make such schemes more effective?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (d) A statement is laid on the Table of the House.

A STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 332 (12th POSITION) FOR 19.04.2010 TABLED BY SHRI MAHABAL MISHRA & SHRIMATI DEEPA DASMUNSI, MPs REGARDING `EMLOYMENT TO PHYSICALLY CHALLENGED PERSONS`

- (a) & (b) A Scheme of Incentive to the Private Sector for Employment of Physically Challenged Persons has been launched, w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution towards Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for employees with disabilities employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25,000.
- (c) It is for private sector employers to avail of the incentive scheme. As on 31,12.2009, incentive was being claimed by employers in respect of 151 employees from Employees Provident Fund Organization (EPFO) and 275 employees from the Employees State Insurance Corporation (ESIC).
- (d) The following efforts have been made to improve coverage under the Scheme: -
- # Publication of advertisements about the scheme in newspapers by the Ministry, EPFO and ESIC, as well as display of its details on their websites.
- # Meetings with representatives of Employers, State Governments and NGOs at Delhi and certain other State Capitals to publicize the scheme.
- # Recipients of National Awards in the category of `Best Employers of Persons with Disabilities` were individually requested to employ more persons with disabilities and publicize the Scheme.
- # A High Level Monitoring Committee reviews progress of the Scheme from time to time. Representatives of apex industry chambers and NGOs are also invited to these meetings from time to time.